

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 614
CP-27/241-242/ND/2022
IA/347/2023, Cont.P/4/2023

IN THE MATTER OF:

Mr. Ashish Chand and Anr.

...APPLICANT

Vs

M/s. Mimo Technologies Pvt. Ltd. And Ors.

...RESPONDENT

Section

U/s 241-242

Order delivered on 18.04.2024
Hybrid Hearing (PHYSICAL & VC)

Coram:

SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Applicant

**:Mr. Swapnil Gupta, Mr. Abhinav
Mishra, Mr. Vaibhav Mendiratta, Advs.**

For the Respondent

**:Mr. Akshay Ringe, Ms. Megha
Mukerjee, Mr. Dhananjay Gupta, Advs.**

ORDER

List the matter along with IAs on **16.05.2024**.

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Mahendra Khandelwal)
Member (J)